

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 382**  
TO BE ANSWERED ON 25.07.2024

**Measures to address attacks by wild animals**

382. DR. V. SIVADASAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of people who have lost their lives during attacks by wild animals during the last five years, year-wise and State-wise;
- (b) the ex-gratia compensation paid by the Central Government as compensation for death and injury in such attacks during the last five years, year-wise and State-wise;
- (c) whether the State Governments have the legal powers and autonomy to cull the protected wild animals, like, elephants, tigers and leopards, under the existing law to prevent attacks by such animals; and
- (d) the procedure to be followed for culling animals, like, elephants, tigers and leopards?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) The details of human deaths as reported by States in the last five years due to attacks by tigers and elephants are at **Annexure-I** and **Annexure-II**.
- (b) The Ministry provides financial assistance to States/UTs for conservation of wildlife and its habitats under the Centrally Sponsored schemes – ‘Development of Wildlife Habitats’, ‘Project Tiger and Elephant’ which *inter-alia* include payment of ex-gratia relief for loss of life and property caused by wild animals, awareness generation, training and capacity building programmes on human- wildlife conflict. The Ministry has enhanced the amount of ex-gratia relief in case of death or permanent incapacitation due to wild animal attacks during December 2023.

At present the amount of ex-gratia relief payable under the Centrally Sponsored Schemes – ‘Development of Wildlife Habitats’, ‘Project Tiger and Elephant’ is as follows:

Sl.	Nature of damage caused by wild animals	Amount of ex-gratia relief
i.	Death or permanent incapacitation	Rs.10.00 lakh

ii.	Grievous injury	Rs.2.00 lakh
iii.	Minor injury	Cost of treatment up to Rs.25,000/-per person
iv.	Loss of property/crops	State/UT government may adhere to the cost norms prescribed by them.

The details of funds released to the States/UTs under Centrally Sponsored schemes – ‘Development of Wildlife Habitats’, ‘Project Tiger and Elephant’ for the last five years is provided at **Annexure III** and **Annexure IV**.

- (c) and (d) Protection and management of wildlife is primarily the responsibility of State Governments/UT administration. The Chief Wild Life Wardens of States/UTs may permit to hunting of a wild animal in certain special cases as per the provisions contained in Section 11 of Wild Life (Protection) Act, 1972.

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**Annexure-I**

**Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question no. 382 due for reply on 25.07.2024 regarding 'Measures to address attacks by wild animals'**

**Number of Human Deaths caused by the Tiger Attack**

S. No.	State	2019	2020	2021	2022	2023
1	Andhra Pradesh	0	0	0	0	NR
2	Arunachal Pradesh	0	0	0	0	NR
3	Assam	0	0	0	0	NR
4	Bihar	0	1	4	9	NR
5	Chhattisgarh	0	0	0	0	3
6	Jharkhand	0	0	0	0	NR
7	Karnataka	4	0	1	1	8
8	Madhya Pradesh	1	11	2	3	10
9	Maharashtra	26	25	32	82	35
10	Mizoram	0	0	0	0	NR
11	Orissa	0	0	0	0	NR
12	Rajasthan	5	0	0	0	NR
13	Tamil Nadu	0	1	3	0	1
14	Telangana	0	2	0	0	NR
15	Uttar Pradesh	8	4	11	11	25
16	Uttarakhand	2	0	1	3	NR
17	West Bengal	3	5	5	1	NR
<b>TOTAL</b>		<b>49</b>	<b>49</b>	<b>59</b>	<b>110</b>	<b>82</b>

**\*NR- Information not received from State.**

**Annexure-II**

**Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question no. 382 due for reply on 25.07.2024 regarding 'Measures to address attacks by wild animals'**

**Number of Human Deaths caused by elephant**

<b>S.No.</b>	<b>State</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
<b>1</b>	<b>Andhra Pradesh</b>	4	6	NR	5	6
<b>2</b>	<b>Arunachal Pradesh</b>	0	0	2	0	0
<b>3</b>	<b>Assam</b>	75	91	63	80	74
<b>4</b>	<b>Chhattisgarh</b>	77	42	64	69	51
<b>5</b>	<b>Jharkhand</b>	84	74	133	96	87
<b>6</b>	<b>Karnataka</b>	30	26	27	29	48
<b>7</b>	<b>Kerala</b>	13	27	35	27	22
<b>8</b>	<b>Maharashtra</b>	1	NR	0	2	5
<b>9</b>	<b>Meghalaya</b>	4	6	3	3	7
<b>10</b>	<b>Nagaland</b>	0	0	2	1	1
<b>11</b>	<b>Odisha</b>	117	93	112	148	154
<b>12</b>	<b>Tamil Nadu</b>	58	57	37	43	61
<b>13</b>	<b>Tripura</b>	2	1	2	2	1
<b>14</b>	<b>Uttar Pradesh</b>	6	1	0	4	4
<b>15</b>	<b>Uttarakhand</b>	NR	NR	NR	4	8
<b>16</b>	<b>West Bengal</b>	116	47	77	97	99
<b>Total</b>		<b>587</b>	<b>471</b>	<b>557</b>	<b>610</b>	<b>628</b>

\* NR- Information not received from State.

\* Data also include human deaths outside Forest Area.

### Annexure-III

**Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question no. 382 due for reply on 25.07.2024 regarding 'Measures to address attacks by wild animals'**

Details of funds released to State/ UT Governments under CSS-'Development of Wildlife Habitats' during last five years. **(₹. in lakhs)**

S.No.	Name of States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	A& N Islands	132.64	0	135.77	25.125	0
2	Andhra Pradesh	0	0	0	0	0
3	Arunachal Pradesh	512.69	312.5865	419.80617	276.44062	672.462
4	Assam	164.26	0	0	209.1464	565.10763
5	Bihar	148.142	205.1644	410.85952	0	336.37223
6	Chandigarh	0	25.16	0	21.6241	16.498
7	Chhattisgarh	310.0318	104.35936	274.5903	104.457	116.24868
8	Goa	111.654	0	0	0	50.10
9	Gujarat	0	124.5849	0	200.01	206.99
10	Haryana	237.6078	18.2212	127.331	30.1575	167.85
11	Himachal Pradesh	375.76554	187.63518	197.09452	114.3205	94.15328
12	Jammu & Kashmir	0	80.62863	0	0	69.57972
13	Jharkhand	93.96	198.2265	79.53315	0	14.91025
14	Karnataka	739.046	586.12634	1256.59314	291.71146	581.52346
15	Kerala	845.026	731.2845	295.7737	224.4735	921.0361
16	Madhya Pradesh	629.266	801.60127	389.34906	265.5508	471.81959
17	Maharashtra	715.781	146.08	0	350.3879	554.69645
18	Manipur	396.455	241.12	142.50646	180.64379	231.72407
19	Meghalaya	238.839	263.507	530.51253	0	243.56611
20	Mizoram	431.79	339.60855	198.9678	190.1977	304.207
21	Nagaland	953.69	260.00105	342.0315	725.6565	1306.3275
22	Odisha	701.504	697.50	726.80273	967.4976	612.81161
23	Rajasthan	741.315	309.12634	1007.64845	86.78886	0
24	Sikkim	557.355	349.623	182.97174	239.66048	187.03237
25	Tamil Nadu	409.505	334.0354	390.75715	132.95205	373.8902
26	Telangana	0	36.59304	0	0	0
27	Uttar Pradesh	426.251	312.9244	169.06261	266.7472	290.64425
28	Uttarakhand	1401.19	441.61031	226.34415	212.9662	498.497
29	West Bengal	891.073	710.61953	757.25599	201.30866	385.29988
30	Puducherry	0	0	0	0	5.22
31	Lakshadweep	193.272	462.409	462.086	269.9055	124.655
32	Delhi	0	0	0	0	0
33	Tripura	90.317	260.679	0	0	186.05514
34	Ladakh UT	0	223.17292	31.95	61.11591	0.06
	<b>GrandTotal</b>	<b>12448.42614</b>	<b>8764.18832</b>	<b>8755.59767</b>	<b>5648.84523</b>	<b>9589.33752</b>

**Annexure-IV**

**Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question no. 382 due for reply on 25.07.2024 regarding ‘Measures to address attacks by wild animals’**

Details of funds released to State/ UT Governments under CSS-‘Project Tiger and Elephant’ during last five years. **(₹. in lakhs)**

Sl. No.	State	2019-20		2020-21		2021-22		2022-23		2023-24
		Project Tiger	Project Elephant	Project Tiger	Project Elephant	Project Tiger	Project Elephant	Project Tiger	Project Elephant	
1	Andhra Pradesh	114.48	127.03	266.51	77.28	292.11	20.5565	0.00	0.00	149.421
2	Arunachal Pradesh	846.31	103.26831	803.76	282.256	869.08	157.7615	0.00	26.8875	1119.9145
3	Assam	2198.76	-	2513.90	35.284	1476.75	126.716	336.22	167.4	2619.30784
4	Bihar	562.84	57.02752	628.89	39.08	552.72	-	0.00	0.00	308.9825
5	Chhattisgarh	358.53	-	471.16	-	355.85	24.785	82.88	0.00	292.855
6	Haryana	0.00	16.80	0.00	11.04	0.00	4.2345	0.00	17.4	26.1
7	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	19.61
8	Jharkhand	1432.07	161.44438	128.45	111.86522	195.06	86.682	17.26	78.05	405.785
9	Karnataka	2252.03	412.48239	2118.01	330.40376	2956.70	261.195	235.24	97.8453	2613.0834
10	Kerala	607.07	432.132	402.88	574.56	868.78	580.96765	0.00	270.09	996.22425
11	Madhya Pradesh	3501.91	13.695	2551.26	-	3523.52	12.613	1172.51	11.388	4303.794
12	Maharashtra	7220.39	44.1944	3098.03	17.98	2991.06	-	0.00	28.524	2614.45167
13	Manipur	0.00	10.944	0.00	-	0.00	5.40	0.00	0.00	14.121
14	Meghalaya	0.00	177.8976	0.00	9.36	0.00	141.75	0.00	32.14	65.25
15	Mizoram	337.70	-	161.53	-	374.13	-	0.00	0.00	144
16	Nagaland	0.00	213.9498	0.00	92.50	0.00	279.759	0.00	235.575	337.77
17	Odisha	1303.32	387.036	680.07	577.99	1056.86	567.045	190.27	212.7695	1012.58764
18	Rajasthan	1203.19	35.28	1008.89	-	841.05	15.18	0.00	6.18609	968.3004
19	Tamil Nadu	1586.91	275.1576	1336.14	-	1576.22	181.8464	0.00	85.9405	2547.96648
20	Telangana	359.91	-	351.97	-	543.26	-	0.00	0	323.308
21	Tripura	0.00	45.38	0.00	24.71	-	-	0.00	7.36516	27.0855
22	Uttarakhand	1242.49	417.312	1671.30	204.85	1463.71	244.12375	0.00	18.7415	1495.5241
23	Uttar Pradesh	2289.18	37.74	923.29	-	1304.85	45.993	0.00	9.858	1031.9767
24	West Bengal	758.47	113.254	333.96	64.1958	708.28	87.8717	0.00	30.05	522.58101
		<b>28175.56</b>	<b>3082.025</b>	<b>19450.00</b>	<b>2453.355</b>	<b>21949.99</b>	<b>2844.48</b>	<b>2034.38</b>	<b>1336.211</b>	<b>23960</b>

\*Centrally Sponsored Scheme Project Elephant and Centrally Sponsored Scheme Project Tiger have been merged and now known as Centrally Sponsored Scheme Project Tiger & Elephant